

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.11.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4356 of 2022 in Comp. App (AT) (Ins) No. ___ of 2022	Mahamd yusuf Karbhari Abdulla Vs. BDH Industries Ltd. & Anr.	M.S. Vishnu Sankar
2.	I.A. No. 4357 of 2022 in Comp. App (AT) No. ___ of 2022	Nirsau Consultancy LLP Vs. Infinite Computer Solutions (India) Ltd.	Anirudha Jinturkar
3.	I.A. No. 4361 of 2022 in I.A. No. ___ of 2022 in Comp. App (AT) (Ins) No. 743 of 2020	Arvind Garg Liquidator of Carnation Auto Inddia Pvt. Ltd. Vs. Jagdish Khattar & Ors.	Kamal Mehta
4.	I.A. No. 4374 of 2022 in Comp. App (AT) (Ins) No. ___ of 2022	Jagadish Vs. Oyo Hotels and Homes Pvt. Ltd.	Saket Gogia

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- 2. Website: www.nclat.nic.in**

By order
-sd/-
Assistant Registrar